

elected Member of Lok Sabha from Tumkur constituency of Mysore State, has resigned his seat in Lok Sabha with effect from the 2nd April, 1965.

13.02 hrs.

STATEMENT RE. PRESIDENT'S HEALTH

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): Sir, I merely wanted to inform the House about the health of our President.

Shri Hem Barua (Gauhati): Is it in response to my "calling attention" notice?

Mr. Speaker: No.

Shri Lal Bahadur Shastri: I am glad to inform the House that Rashtrapati, Dr. Radhakrishnan, who underwent an eye operation for cataract extraction at a London clinic on March 22, 1965, has been making satisfactory progress. The bandages have been removed and Rashtrapatiiji is now permitted to sit up and move about gently. He is scheduled to leave the clinic tomorrow. Thereafter, he will stay on in London for some more time for post-operative treatment. I am sure, the House would join me in wishing him complete and speedy recovery and safereturn.

श्री मधु लिमये (मुंगेर):**

Shri Raghunath Singh (Varanasi): No, Sir, we protest.

श्री मधु लिमये : **

Shri Vidya Charan Shukla (Mahasamund): Sir, this remark must be expunged from the proceedings. It cannot find a place in the record of the House.

Shri R. S. Pandey (Guna): This should be expunged from the record.

Mr. Speaker: If that is the desire, I have no objection to taking it out. It might be taken out.

श्री मधु लिमये : मेरा वाक्य मृनिये, किर आप हुकम द जिये ।
 अध्यक्ष महोदय : अगर कुछ नही मृनना चाहता हूँ ।

12.04 hrs.

BUSINESS OF THE HOUSE

The Minister of Communications and Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that Government Business in this House for the week commencing 5th April, 1965, will consist of:

- (1) Further discussion and voting on the Demands for Grants under the control of Ministry of Commerce.
- (2) Discussion and voting on the Demands for Grants relating to the following Ministries:

Irrigation and Power.

Community Development and Co-operation.

Information and Broadcasting.

Rehabilitation.

Labour and Employment.

Transport.

Shri S. M. Banerjee (Kanpur): Sir, I would like to submit that some of us, my hon. friend, Shri Madhu Limaye, myself and others, have tabled a No-day-yet-named Motion on the statement of the hon. Home Minister on the Proclamation of President's Rule in Kerala. Since this matter is of urgent public importance, I would request the hon. Minister, through you, that a discussion may be

**Expunged as ordered by the Chair.